

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8660- JK (LD) of 2026

DATED:- 14 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated 14.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 8660-JK (LD) of 2026 dated 14.07.2026

S. No.	Case No. & Title of the case	OIC
1.	WP(C) No. /2026- titled UT of J&K & Ors Vs Balram Singh & Ors.	Mr. Hanan Shawl (Administrative Officer) Government Medical College, Rajouri Mobile No. 7006351016 Eadmofficergmcrajouri@gmail.com
2.	O.A. No. 557/2026- titled Dr. Younis Kamal Vs UT of J&K & Ors.	Dr. Mutaza Rashid(JKAS) (Deputy Secretary to the Government) Health and Medical Education Department.
3.	WP(C) No. 3248/2025- titled Prabha Harjilal College of Pharmacy & Paraclinical Sciences Vs Pharmacy Council of India & Ors.	Dr. Asha Sharma(JKAS) Under Secretary to the Government Health and Medical Education Department."
4	O.A. No. 412/2026 titled Dr. Afshan Zargar Vs UT of J&K and Ors.	Dr. Mohammad Saleem Itoo, (Dy. Registrar Academics), Government Medical College, Srinagar
5	OA No. titled Bushra Shakil Vs UT of J&K and Ors.	Dr. Mohammad Saleem Itoo, (Dy. Registrar Academics), Government Medical College, Srinagar
6	O.A. No. 565/2026 titled Sunita Kumari Vs UT of J&K and Ors.	Sh. Abdul Jabbar, Personnel Officer, Government Medical College and its Associated Hospitals, Jammu

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